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ITEM NO.21

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29623/2012

(From the judgement and order dated 20/07/2012 in FAO No.2465/2012 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

DAMYANTI & ANR

Petitioner(s)

VERSUS

VED PRAKASH & ANR

Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer for interim
relief)

Date: 02/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Anupam Lal Das, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master